

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00851/2018

Chandigarh, this the 12th day of September, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

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Ekta d/o Sh. Ganesha Ram, aged 29 years, r/o Village & Post Office Tajshar, Tehsil Fathepur, District Sikar, Rajasthan - 332301

....Applicant

(Present: Mr. K.B. Sharma, advocate, proxy for Mr. D.R. Sharma, Advocate)

Versus

1. Union of India through its Secretary, Ministry of Labour and Employment, Government of India (Social Security Division), Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. The Employees State Insurance Corporation, Panchdeep Bhawan, CIG Marg, New Delhi through tis Chairman – 110002.
3. The Director General, employees State Insurance Corporation, Panchdeep Bhawan, CIG Marg, New Delhi - 110002.
4. Regional Director, Employees State Insurance Corporation, 10-B, Radha Bhawan, Shastri Nagar, Jammu – 180004.
5. The Medical Superintendent, Employees State Insurance corporation Model Hospital, Jammu, Lane o. 2, SIDCO Industrial Complex, Bari Brahmana, Jammu (J&K) – 181133.

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Respondents

(Present: Mr. K.K. Thakur, Advocate)

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned proxy counsel submitted that the applicant may be permitted to withdraw this O.A., to enable her to file a fresh one, challenging the waiting list and with better particulars.
2. Ordered accordingly.

**(AJANTA DAYALAN)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 12.09.2018